NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/124/2017

NAME OF THE PETITIONER

: NEW HORIZON CREDIT AND INVESTMENT PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R Padmathan
2. B. Sarath babu
Advocate

PCS IN Prelia Iddell
Representing counsel Fer Roc B. Salon
Chemai

ORDER

Counsels representing both the parties are present. Counsel for respondent/ROC prayed time to file the report. Time is enlarged at request. Put up on 20.12.2017.

-Sd-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc